

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Coastal Energy Pvt Ltd
MAIN PETITION NUMBER : IBA/624/2019

(IA/MA) APPLICATION NUMBERS

IA/17(CHE)/2022 IN IA/318(CHE)/2021; IA/398/CHE/2021

ORDER

Ld. Counsel A.R. Ramanathan for Mr. A.M. Ilango is present for the Applicant. Ld. Counsel Mr. B. Dhanaraj is present for the Respondent.

Heard.

This Application has been moved for giving direction to the liquidator to admit claim filed by the Applicant, Operational Creditor vide Form C dated 22.09.2021.

Ld. Counsel for the Applicant submits that the claim filed by the Applicant is within limitation, but it was rejected by the Liquidator on the ground of limitation without affording any opportunity to the Applicant.

Ld. Counsel Mr. B. Dhanaraj appearing for the Liquidator submits that the Respondent/Liquidator has no objection if the applicant appears before the Liquidator and satisfies the Liquidator that the claim filed by the Applicant is within limitation.

Recording the above submissions, the Applicant is directed to appear before the Liquidator who is directed to give opportunity of hearing to the Applicant and pass appropriate orders.

Applicant is directed to approach Liquidator within a week from today.

IA/17(CHE)/2022 IN IA/318(CHE)/2021 is accordingly **disposed off**.

IA/398/CHE/2021

Ld. Counsel Mr. B. Dhanaraj is present for the Applicant. None is present for the Respondent.

Even on the last date of hearing none was present for the Respondents.

However, Reply has been filed by the Respondent No. 2 and 3.

Ld. Counsel for the Applicant has filed affidavit of service stating that Respondent No.1 has been served.

Despite repeated calls, none is present for the Respondent No. 1.

Respondent No. 1 is set as ex-parte.

List this application for hearing on **19.12.2023.**

- sd -

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

- sd -

(SANJIV JAIN)
MEMBER (JUDICIAL)